

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 407 OF 2020

Ratnakar Harichandra Naik & Ors.

..... Petitioners

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. H. D. Naik, Advocate for the Petitioners.

Mr. P. Arolkar, Additional Government Advocate for the Respondents.

Coram :- DIPANKAR DATTA, CJ. &
G. S. KULKARNI, JJ.

Date : 28th December, 2020

P.C.

Put up this Writ Petition on 5th January, 2021, to enable Mr. Arolkar, learned Additional Government Advocate appearing for the respondents to inform the Bench the schedule of elections, for which the process has started recently and decision is expected to be taken on 4th January, 2021 with regard to finalisation of the voters list.

G. S. KULKARNI, J.
arp/*

DIPANKAR DATTA, CJ.